

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.44 (11)(a)-HC/2019/87      Dated, Agartala, the 3<sup>rd</sup> January, 2019

**NOTIFICATION**

His Lordship, Hon'ble the Chief Justice has been pleased to constitute the following Committee to monitor and oversee timely selection and appointment of Judicial officers in the State in terms of the direction of the Hon'ble Supreme Court in Judgment and Order dated 04.01.2007 in Malik Mazhar Sultan (3) and Another Versus Uttar Pradesh Public Service Commission and Others (Civil Appeals No. 1867 of 2006 with Nos.1868-72 of 2006):

**Hon'ble the Chief Justice**

**Chairperson.**

**Hon'ble Mr. Justice A. Lodh**

**Member**

2. This is issued with immediate effect.

By order

Sd/-

(S.G.Chattopadhyay)


Registrar General

No.F.44(11)(a)-HC/2019/88-111      Dated, Agartala, the 3<sup>rd</sup> January, 2019

Copy to:

1. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship, Hon'ble Mr. Justice S.Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to His Lordship, Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship.
4. The Registrar (Vigilance), High Court of Tripura, Agartala for information and necessary action.
5. The Registrar (Judicial), High Court of Tripura, Agartala for information and necessary action.
6. The Registrar (Admn. P & M), High Court of Tripura, Agartala for information and necessary action.

7. The Joint Registrar, High Court of Tripura, Agartala.
8. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
9. The Deputy Registrar (Admn.), High Court of Tripura, Agartala for information and necessary action.
10. All Deputy Registrars, High Court of Tripura, Agartala.
11. All Assistant Registrars, High Court of Tripura, Agartala.
- ✓ 12. The System Analyst, for uploading the notification in the official website of the High Court of Tripura, Agartala forthwith.
13. The Superintendents, Establishment Section, High Court of Tripura, Agartala.
14. Concerned file.

  
(S.G. Chattopadhyay)  
Registrar General